REFORMS IN ELECTION LAWS

*438. DR. SALIG RAM:

31

SHRI KRISHAN KANT:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

- (a) whether there is any proposal under Government's consideration to effect changes in the Election Laws to make election less expensive and thereby reducing the chances of corrupt practices;
 - (b) if so, the details thereof; and
- (c) by what time Government propose to implement them?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON): (a) The Election Commission has made a number of recommendations for effecting changes in the election laws to make elections less expensive and thereby reducing the chances of corrupt practices.

- (b) Two Statements containing the main recommendations of the Commission for amendment of the Election Laws were laid on the Table of the House on 23-2-1970 in reply to Unstar-red Question No. 16.
- (c) The recommendations are being examined by the Government.

· खादी तथा ग्रामोद्योगों पर मेहता क्रमेटी की रिपोर्ट

*439. श्री सुन्दर सिंह भंडारी : श्री अनदीश प्रसाद मायुर :

क्या औद्योगिक विकास, आंतरिक व्यापार और समवाय-कार्य मंद्री यह बताने की क्रुपा करेंगे कि :

- (क) क्या सरकार को खादी तथा ग्रामो-द्योगों सम्बन्धी मेहता कमेटी की रिपोर्ट पर राज्य सरकारों के अभिमत प्राप्त हो गये हैं, और
- (ख) यदि हां, तो राज्य सरकारों द्वारा दियें गये मुझादों के प्रकाश में क्या निर्णय किया गया है ?

COMMITTEE REPORT ON KHAD1 AND VILLAGE INDUSTRIES

"439. SHRI SUNDER SINGH BHANDARI :

SHRI JAGADISH PRASAD MATHUR:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have received opinions of State Governments on the Mehta Committee Report on Khadi and Village industries; and
- (b) if so, the decision taken in the light of the suggestions made by the State Governments?]

औद्योगिक विकास, आन्तारक व्यापार और समवाय-कार्य मंत्री (श्री फखरुद्दीन अी अहमद): (क) तथा (ख) आन्ध्र प्रदेश तथा मध्यप्रदेश की राज्य सरकारों के उत्तरों की अभी प्रतीक्षा है। राज्य सरकारों से अब तक प्राप्त उत्तरों के संदर्भ में समिति की सिफारिश पर विचार किया जा रहा है।

t[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The comments of the State Governments of Andhra Pradesh and Madhya Pradesh are still awaited. The recommendations of the Committee are, however, being examined in light of the replies of State Governments already received.]

SARJOO PRASAD COMMITTEE REPORT ON B. I. C.

*440. SHRI KRISHAN KANT: Will the Minister of INDUSTRIAL DEVE-LOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have received the Report of the Sarjoo Prasad Committee on the British India Corporation; and
- (b) if so, what are the recommendation's made by the Committee for the proper functioning of the Corporation?
 - t[] English translation,